

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER	: CP/72/2017	
NAME OF THE APPLICANT	: MINT PROPERTIES PVT LTD	
UNDER SECTION	: 230	
S.No.	NAME (IN CAPITAL)	DESIGNATION
		SIGNATURE
		REPRESENTATION BY WHOM

M. K. ANANTHA

Joint Director,  
O/o. R-D,  
MCA.

*[Signature]*

G. J. MOHAN KUMAR

Counsel for Petitioner

*[Signature]*

**ORDER**

Counsel for the applicant company present. Joint Director representing the RD present. Heard both the sides. Order is reserved.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc